

Customs, Excise and Service Tax Appellate Tribunal
169, A.J.C. Bose Road, Bamboo Villa, 7th Floor, Kolkata-700014
Website : www.cestat.gov.in
SINGLE MEMBER Appeal Branch
CAUSELIST

COURT No. : 2

Dated :08/12/2017
Day :Friday

Time : 10:30

CORAM: Dr. D.M. Misra, Hon'ble Judicial Member

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>REGULAR MATTERS</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/71/2012	A.N. BASU CHOWDHURY	Coms C Ex - Bolpur	IP/DR	
2	E/577/2012	COMS,C.EX - RANCHI	USHA MARTIN LTD	IP/DR	
3	E/578/2012	COMS,C.EX - RANCHI	USHA MARTIN LTD	IP/DR	
4	C/71351/2013	SHRI NILANJAN DUTTA	C.C.E. & S.T., Shillong	NONE/DR	
5	C/71352/2013	SRI SATYA RANJAN SAHA	C.C.E. & S.T., Shillong	NONE/DR	
6	C/75930/2015	ARUNABHA CHAKRABORTY	C.C.E. & S.T., Shillong	IP/DR	
7	C/76124/2015	SATYA RANJAN SAHA	C.C.E. & S.T., Shillong	IP/DR	
8	C/76985/2016	SHRI SATYA RANJAN SAHA	C.C.E. & S.T., Shillong	IP/DR	
9	E/76876/2016	STEEL AUTHORITY OF INDIA LTD	C.C.E. & S.T., Bolpur	IP/DR	


Deputy Registrar

(SINGLE MEMBER Appeal Branch)